

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2019-2020)**

SEVENTEENTH LOK SABHA

19

NINETEENTH REPORT

**Action Taken by Government on the Recommendations/
Observations made by the Committee in their Forty Third Report
(Sixteenth Lok Sabha) on Report on delay in laying of the Annual
Reports and Audited Accounts of the National Institute of
Technology, Mizoram**

(Presented on _____)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

_____, 2020/ _____, 1941(Saka)

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COMPOSITION OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE
LOK SABHA
(2019-2020)

Shri Shyam Singh Yadav

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri. Srinivas B. Prabhu - Joint Secretary
2. Shri. Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Deputy Secretary
5. Shri Darpan Sharma - Assistant Executive Officer

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2019-20), having been authorized by the Committee to present this Report on their behalf, present this Nineteenth Report in respect of Action Taken by Government on the Recommendations/Observations contained in the Forty-third Report (Sixteenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 04.03.2020 .

3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

New Delhi
 , 2020
 , 1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Forty Third Report of Committee on Papers Laid on the Table (16th Lok Sabha) on the matter of delay in laying of the Annual Reports and Audited Accounts of National Institute of Technology, Mizoram. The Report was presented to Lok Sabha on 09.02.2019.

2. The Committee made 03 Observations/Recommendations in the Report. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the Recommendations/Observations contained in the Forty Third Report (16th Lok Sabha) is given in **Appendix**.

3. The Committee in their Forty Third Report had noticed that the Annual Reports and Audited Accounts of the National Institute of Technology, Mizoram were laid before the Parliament with repeated delays. The committee is disappointed to note that even after the assurance given by the Secretary during the evidence, the Institute/Ministry has failed to eliminate the delays even in the subsequent years. Further, the documents for the year 2017-18 have been laid with a delay of 11 months and, for the year 2018-19 have not been laid are laid before the Parliament.

In reply to the Recommendation (at Sl. No. 16) of the Committee in the report, the Ministry has submitted the lack of accounting staff as the reason for delay in compilation of accounts. The Committee recommends that the Institute shall either increase its accounting workforce or engage a accounting firm to cater to the accounting needs of the Institute, as has been done to solve the issues related to translation and printing of documents.

The Committee was assured by the Government that it will adhere to the directions of the Committee. The Committee has also been informed that NIT Mizoram will be directed to make all possible efforts to comply with the time line to ensure timely submission of requisite documents before the Parliament. The Committee would like to be informed about the further action(s) taken by the Institute/Ministry in this regard.

New Delhi
_____, 2020
_____, 1941 (Saka)

Shyam Singh Yadav
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

(Vide Para 02 of the Report)

STATEMENT SHOWING ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATION/ OBSERVATIONS OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2018-19) CONTAINED IN THE IN FORTY THIRD REPORT.

National Institute of Technology, Mizoram

RECOMMENDATION No. 16

The Committee note that the Annual Reports and Audit Accounts of the National Institute of Technology, Mizoram for the years 2013-2014 and 2014-2015 were laid on the table with delays of 14 and 19 months respectively.

Reply of the Government

It is a fact that the Annual Reports and Audited Accounts for the year 2013-14 and 2014-15 were submitted late. The sole reason being that since the establishment of the Institute in 2010, the number of posts sanctioned for establishment is only 1 Superintendent, 1 Accountant & 3 Jr. Assistants to cater to the administrative and academic activities of the Institute. For Accounting works, it is difficult for the lone Accountant to look after all the receipts and payments, maintenance of Cash Book and Tally, monthly Bank Reconciliation etc. Implementation of EAT Module in the PFMS Portal further, added the work load of the Accountant.

Hence, this delays in compilation of the Annual Accounts thereby causing delay in the whole process. However, all efforts are being taken to comply to the timeline.

(Ministry of Human Resource Development O.M. 26-3/2019-TS-III dated 27/05/2019)

RECOMMENDATION No. 17

The Committee was apprised during the course of examination that the institute, being located in southern most part of North East, faces lot of infrastructural problems. It was also intimated to the Committee that the delay during the said year occurred mainly due to time taken by the Office of Comptroller Auditor-General (CAG) of India for auditing the Annual Accounts of NIT-Mizoram time taken by the institute in getting translation of Annual Reports and Annual Accounts in Hindi and printing in Hindi script and time taken by the institute to send Annual Reports and Audited Accounts to the Ministry. The Committee was also apprised that the Institute has faced issues with regard to translation and printing of documents in the North Eastern area which delay the laying of documents.

Reply of the Government

Difficulty in getting the translation work and printing is solved to certain extent through engagement of a printing firm in Kolkata. The Institute shall make all efforts to comply with the time line for submission of the Annual Report and Audited Accounts to the Ministry/Parliament.

(Ministry of Human Resource Development O.M. 26-3/2019-TS-III dated 27/05/2019)

RECOMMENDATION SL. NO. 18:

While acknowledging the logistic and infrastructural problem faced by the Institute, the Committee impress upon the Ministry that, laying of Annual Report and Audited Accounts within the stipulated time frame is a statutory obligation in terms of Clause 22(4) of NITSER Act, 2007. By not adhering to this requirement, the Ministry is failing in its accountability towards the Parliament. The Committee is disappointed to note that despite the assurance given by the Secretary during oral evidence that necessary measures will be taken for avoiding delay in future, the Ministry did not ensure the same. The Annual Reports and Audited Accounts for the years 2015-16 and 2016-2017 were laid with delays of 07 months each. The Committee directs the Ministry to take appropriate measures and apprise the Committee of the same within time to ensure timely laying of these documents in future.

If due to unavoidable reasons, the Annual Reports and Audited Accounts of the NIT-Mizoram could not be laid on the Table of the House within stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days as recommended by the Committee in its earlier reports.

Reply of the Government

Subsequent upon the receipt of the requisite number of copies of Annual Report from the Institute, the Ministry of HRD used to lay these documents alongwith statement of delay. However, NIT-Mizoram will be directed to make all possible efforts to comply time line and ensure timely submission of these documents in the Ministry so that the same shall be laid in both the Houses of Parliament in stipulated time. The direction of the Committee will be adhered to in this regard.

(Ministry of Human Resource Development O.M. 26-3/2019-TS-III dated 27/05/2019)

**EXTRACTS OF MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04th March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.

3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;
- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangathan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Personswith Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

6-16. X X X X X

The Committee then adjourned.